

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:497

ANSWERED ON:28.04.2015

CROP INSURANCE

Ahmed Shri Sultan ;Sundaram Shri P.R.

**Will the Minister of AGRICULTURE be pleased to state:**

(a) whether some State Governments have urged the Union Government to increase the Central share in the premium of various Crop Insurance Schemes;

(b) if so, the details thereof along with the response of the Union Government thereto; and

(c) whether the Union Government also proposes to increase the Central share for Crop Insurance Schemes, if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF AGRICULTURE (SHRI RADHA MOHAN SINGH)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 497 DUE FOR REPLY ON 28TH APRIL, 2015.

(a) to (c): Under National Crop Insurance Programme (NCIP) which include Modified Agricultural Insurance Scheme, Weather Based Crop Insurance Scheme and Coconut Palm Insurance Scheme, the actuarial premium rates, based on risk involved, are being charged. However, to make the schemes affordable to farmers, subsidy upto 75% of premium is provided by the Government, which is shared equally by the Central and State Governments. Some States like Uttar Pradesh, Chhattisgarh and Tripura have urged the Union Government to increase the central share to lessen the burden of State Governments. There is no proposal at present to increase the Central Government's share in premium subsidy.